

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.1082**

**TO BE ANSWERED ON THE 22<sup>ND</sup> NOVEMBER, 2016/ AGRAHAYANA 1, 1938  
(SAKA)**

**JAIL BREAKS**

**1082. SHRI RAMEN DEKA:  
SHRI DEVJI M. PATEL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether there are reports of jail breaks and escape of prisoners from various jails in the country;**

**(b) if so, the total number of such cases reported/registered and the action taken thereon during each of the last three years and the current year, State-wise;**

**(c) whether the Union Government has issued any directive/advisory to the State Governments and jail authorities in this regard; and**

**(d) if so, the details thereof along with the other corrective measures taken to stop such cases in future?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) & (d): As per data collected from States/UTs by the National Crime Records Bureau, the number of cases of Jail breaks & escape**

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**of prisoners from various Jails in the country, State-wise, for the last three years is at Annex-I.**

**‘Prisons’ is a State subject under Entry 4 of List II of the Seventh Schedule to the Constitution of India. However, considering the importance of prison administration, the Government of India has been providing the requisite support and assistance to State Governments to improve the security measures in jails and have advised them through advisories to follow the provisions of Jail Manuals strictly and to adopt foolproof measures to avoid incidents of Jail breaks etc. The advisories are available at <http://mha1.nic.in/PrisonReforms/advisory.html>.**

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**Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 1082 for answer on 22.11.2016**

S/No.	State/UT	Jail Break			Escape from prisons		
		2013	2014	2015	2013	2014	2015
1	Andhra Pradesh	0	0	0	4	4	5
2	Arunachal Pradesh	0	0	0	0	0	4
3	Assam	0	0	0	8	0	2
4	Bihar	0	0	0	4	7	1
5	Chhattisgarh	0	0	0	0	4	6
6	Goa	0	0	0	1	0	0
7	Gujarat	0	0	1	3	1	1
8	Haryana	0	0	1	0	0	2
9	Himachal Pradesh	0	2	1	0	8	0
10	Jammu & Kashmir	0	0	0	0	0	0
11	Jharkhand	0	0	0	1	0	0
12	Karnataka	0	0	0	5	4	10
13	Kerala	0	0	0	4	4	0
14	Madhya Pradesh	2	1	0	16	7	7
15	Maharashtra	0	0	0	7	9	13
16	Manipur	0	0	0	0	0	0
17	Meghalaya	1	0	1	1	0	6
18	Mizoram	0	1	0	0	2	4
19	Nagaland	0	1	1	0	12	2
20	Odisha	0	0	0	10	5	4
21	Punjab	0	0	1	2	3	3
22	Rajasthan	1	0	1	11	10	9
23	Sikkim	0	0	0	0	0	0
24	Tamilnadu	0	0	0	5	6	3
25	Telangana	-	0	0	-	0	0
26	Tripura	0	0	0	0	0	0
27	Uttar Pradesh	1	6	7	6	3	4
28	Uttarakhand	0	0	0	0	0	0
29	West Bengal	0	0	0	5	7	2
30	A & N Islands	0	0	0	3	0	0
31	Chandigarh	0	0	0	0	0	0
32	D & N Haveli	0	5	0	0	0	0
33	Daman & Diu	0	0	0	7	0	0
34	Delhi	0	0	1	0	0	1
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0
<b>Total</b>		<b>5</b>	<b>16</b>	<b>15</b>	<b>103</b>	<b>96</b>	<b>89</b>